PRIME MINISTER THE (SHRIMATI INDIRA GANDHI):

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(a) and (b) A programme for the development of Electronics during the Fifth Plan period is now under the consideration of Government. A proposal by the department of Electronics for making a total investment of Rs. 253 crores has been approved in principle by the Planning Commission. This on the basis of the infrastructure already existent is expected to generate a total production of Rs. 2,300 crores and to provide additional employment to 3.6 lakh (largely educated and skilled) persons. The location of the various new projects proposed to be set up in the Fifth Plan as well as the amount to be expended on each has not vet been finalised. This will be based on techno-economic considerations and also with a view to ensure an equitable distribution of the industry throughout the country.

(c) to (e) The Government of West Bengal have repeatedly communicated to the Government of India their desire to see a more rapid growth of electronics in their State. The growth of eletcornics in West Bengal has been comparatively slow. This, however, has been the case in many other States in India. Electronics industry has thus far grown significantly in a few major centres. Govt, is now engaged in a conscious effort to ensure an equitable rational distribution of the industry including growth in West Bengal. The programme for rapidly developing electronics in West Bengal is being discussed by the Department of Electronics with the Government of West Bengal at various levels. An Electronics Development Committee has been constituted in West Bengal by the State Government which organised a Seminar in Calcutta in November, 1972, in which the Secretary, Department of Electronics participated. A separate Corporation for the development of electronics is

also being set up in West Bengal. Government of India is also extending financial assistance to the Government of West Bengal for establishing a Testing and Development Centre for benefiting the small and medium entrepreneurs in the State.

to Questions

## **Backwardness of Chhattisgarh**

- 271. SHRI M. B. SINGH: Will the Minister of PLANNING be pleased to state:
- (a) whether it is a fact that the inadequate communication facilities are responsible for the backwardness of the Chhattisgarh area of Madhya Pradesh; and
- (b) if so, the action taken or proposed to be taken to provide these facilities?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARI A) : (a) Inadequate communication is one of the reasons for the backwardness of the Chhatisgarh area of Madhya Pradesh.

(b) The State Government has placed emphasis, in the Draft Fifth Plan proposals, on road development programmes for the opening up of backward areas, particularly the tribal tracts. It is further expected that the National Programme of Minimum Needs of which rural roads is an important component, will result in faster development of communication facilities in the Chhatisgarh

## Telephone connections in Delhi

272. SHRI P. N. BISI:

SHRI **SHOWALESS** K. SHILLA:

Will the Minister of COMMUNICA-TIONS be pleased to state:

(a) the number of P&T employees al Delhi having telephones at their residences, categorywise;

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- (b) how many CGHS and CHS Doctors, posted at Delhi, have telephones at their residences; and
- (c) the number of applications pending from the above category of doctors asking for residential telephones?

THE MINISTER OF COMMUNICATIONS (SHRI RAJ BAHADUR):

(a) 1119.

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Class 1	•	•		-₹50
Class II				324
Class III			,	345
	TOTAL			1,119

- (b) 80.
- (c) 12—This figure does not include connections applied for by these Doctors on their private account.

## Six-point agreement on Andhra Pradesh

273. SHRI GANESH LAL MALI: SHRI DEBANANDA AM AT: SHRI M. K. MOHTA: SHRI K. C. PANDA: SHRI YOGENDRA SHARMA. SHRI S. G. SARDESAI: SHRI LOKANATH M3SRA: SHRIMATI PRATIBHA SINGH: SHRI SITARAM KESRI: SHRI **BABUBHAI** M CHINAI: SHRI THILLAI VILLA-LAN: SHRI J. P. YADAV: SHRI VENIGALLA SATYA-NARAYANA:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a six-point agreement has been reached between Government and the Telengana Samiti and integra-tionists with regard to the set up of

Andhra in the context of the demand for a separate Telengana State; and

(b) if so, the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSTN): (a) and (b) Statement I and II are issued by leaders of Andhra Pradesh after discussions among themselves and with Central leaders are attached.

## Statement I

We have had several discussions with Central leaders as well as amongst ourselves on the problems facing the people of Andhra Pradesh. We are satisfied that the present misgivings about the future of the State can be completely removed on action being taken in accordance with the following principles:

- (1) Accelerated development of the backward areas of the State and planned development of the State capital with specific resources earmarked for these purposes and appropriate association of representations of such backward areas in the State Legislature along with other experts in the formulation and monitoring of development schemes for such areas should form the essential part of the developmental strategy of the State. Constitution at the State level of a Planning Board as well as Sub-Committees for different backward areas should be the appropriate instrument for achieving this objective.
- (2) Institution of uniform arrangements throughout the State enabling adequate preference being given to local candidates in the matter of admission to educational institutions and establishment of a new Central University at Hyderabad to augment the existing educational facilities should be the basis of the educational policy of the State.